

Forms for Reporting of Short term and Long term Transactions (16)		
Short Term Transactions (8 Nos)	Inter-State (4)	Form-ST1 & ST2 for Bilateral & Form ST3 & ST4 for Banking Transactions
	Cross Border (2)	Form-ST5 & ST6 for Bilateral Transactions
	Intra-State (2)	Form-ST7 for Bilateral & Form ST8 for Banking Transactions
Long Term Transactions (8 Nos)	Inter-State (4)	Form-OST1 & OST2 for Bilateral & Form OST3 & OST4 for Banking Transactions
	Cross Border (2)	Form-OST5 & OST6 for Bilateral Transactions
	Intra-State (2)	Form-OST7 for Bilateral & Form OST8 for Banking Transactions

Power Exchange (3 Nos)	Form-DAM for Day Ahead market
	Form-TAM for Term Ahead market
	Form- REC Market

Open Position of Electricity Contracts by Trading Licensees (1 No)	Form-OPN
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Short-term Transactions of Electricity by Trading Licensees (Inter-State Bilateral Transactions)\*

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Schedule Volume (MUs)	Purchased from			Sold to			Purchase Price (₹/Kwh)	Sale Price (₹/kwh)	Trading Margin (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State			
<b>A</b>	<b>RTC</b>														
1															
2															
3															
<b>B</b>	<b>Peak</b>														
1															
2															
3															
<b>C</b>	<b>Other than RTC &amp; Peak</b>														
1															
2															
3															

RTC= Round The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17 :00hrs to 23 :00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

Note: (3) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

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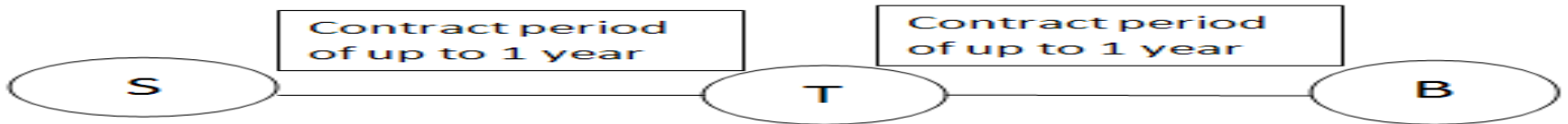
Note: (4) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

Note: (5) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

\* where period of contract of the licensee with both the seller and the buyer is up to 1 year

Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.

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Name of the Trading Licensee:

Month:

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		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State		
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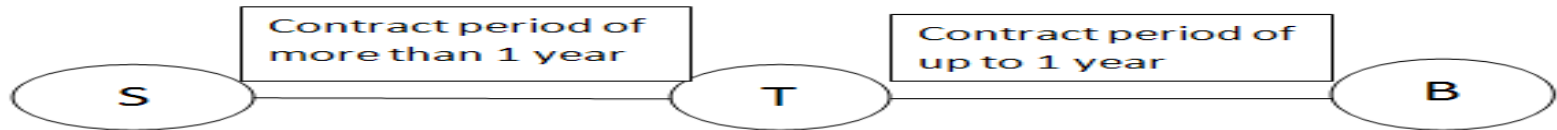
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Where S stands for Seller, T stands for Trader and B stands for Buyer.

**Short-term Transactions of Electricity by Trading Licensees (Inter-State Swapping/Banking Bilateral Transactions)\***

**Name of the Trading Licensee:**

**Month:**

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled Volume (MUs)	Period of Power Expected to be Scheduled		Time of Power Expected to be Scheduled		Expected Scheduled Volume (MUs)	Purchased from			Sold to			Trading Margin (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State	
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Note: The report has to be completed with power schedule for first leg of transaction as well as expected power to be scheduled in return in the second leg at a later date.

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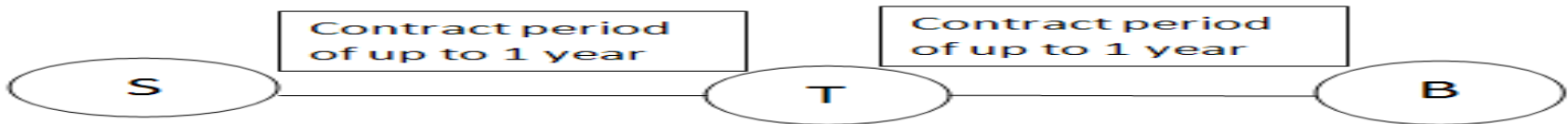
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**Name of the Trading Licensee:**

**Month:**

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		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State	
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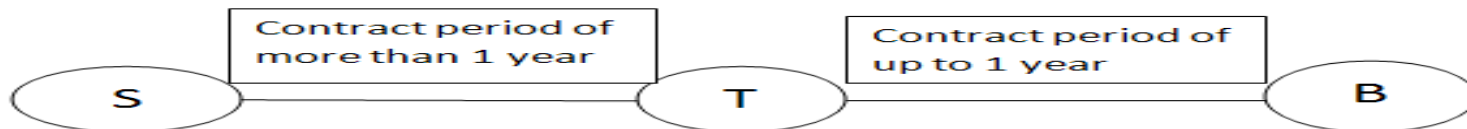
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Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.

**Short-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)\***

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled Volume (MUs)	Purchased from		Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)	Trading Margin (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	State/ Country	Name of the Buyer	State/ Country			
<b>A</b>	<b>RTC</b>												
1													
2													
3													
<b>B</b>	<b>Peak</b>												
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2													
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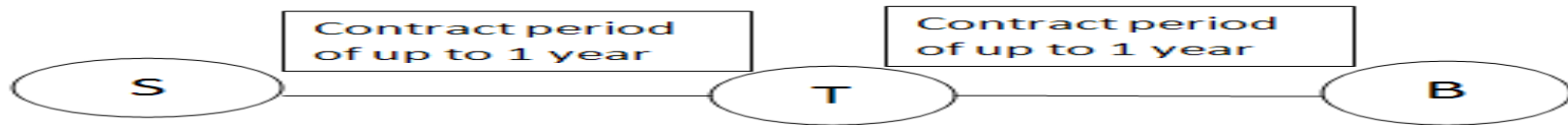
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Where S stands for Seller, T stands for Trader and B stands for Buyer.

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**Name of the Trading Licensee:**

**Month:**

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled /olume (MUs)	Purchased from		Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	State/ Country	Name of the Buyer	State/ Country		
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*Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.*

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*Illustration:*



Where S stands for Seller, T stands for Trader and B stands for Buyer.

### Short-term Transactions of Electricity by Trading Licensees (Intra-State Bilateral Transactions)\*

Name of the Trading Licensee:

Month:

Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state

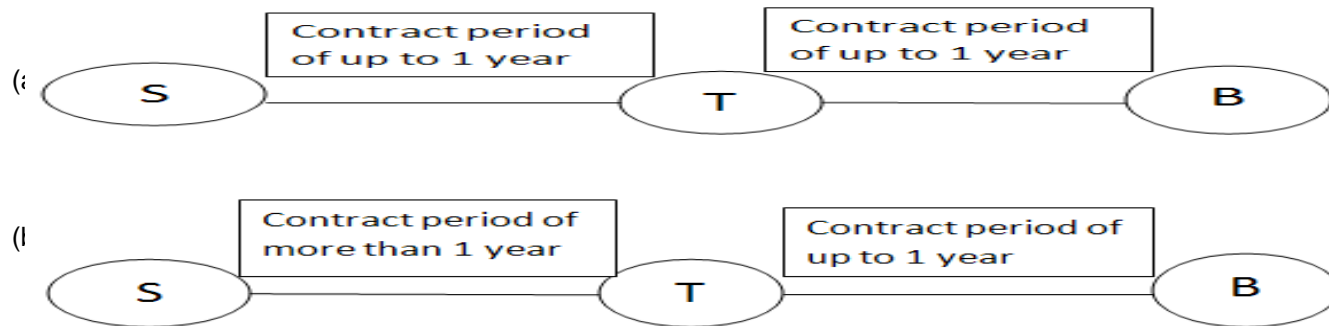
Note: (2) CERC doesn't require name of the parties and the price of these transactions

\* It will consist of following two cases:

(a) where period of contract of the licensee with both the seller and the buyer is up to 1 year

(b) where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year

Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.



**Short-term Transactions of Electricity by Trading Licensees (Intra-State Swapping/Banking Bilateral Transactions)\***

Name of the Trading Licensee:

Month:

Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state

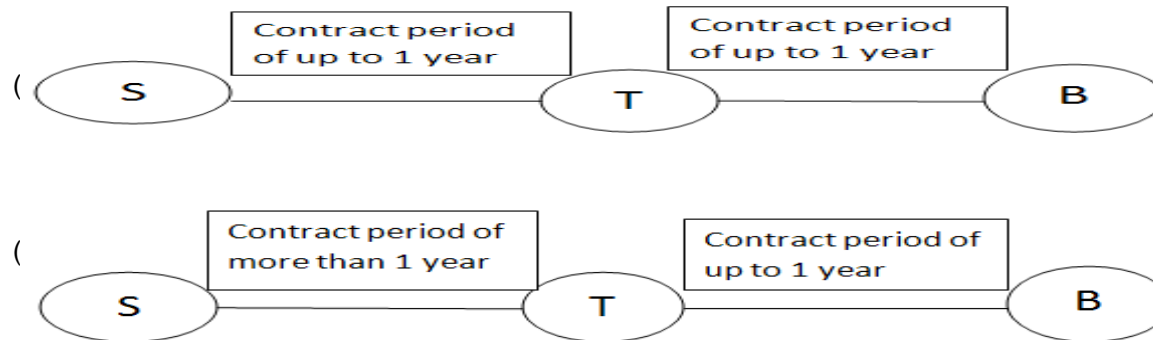
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(a) where period of contract of the licensee with both the seller and the buyer is up to 1 year

(b) where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year

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## Open Position of the Electricity Contracts made by Trading Licensees

Name of the Trading Licensee:

Quarter ; April to June , July to Sep, Oct to Dec, Jan to March

Long Position (Bought)				
Sr.No	Date of Contract (DD/MM/YYYY)	Uncontracted tenure ( open poistion ) In months	Uncontract Volume (MUs)	Purchase Price (₹/kwh)
1				
2				
3				
4				

Short Position (Sold)				
Sr.No	Date of Contract (DD/MM/YYYY)	Uncontracted tenure ( open poistion ) In months	Uncontract Volume (MUs)	Sale Price (₹/kwh)
1				
2				
3				
4				

Note:

1. Risk Summary Report will contain the mark to market value of these reported Open Contracts
2. The price used to mark to market shall be the day ahead power exchange price
3. Open position report and risk summary report is to be reported on a quarterly basis

**Short-term Transactions of Electricity by Trading Licensees on Power Exchange (Day Ahead Market)**

Name of the Trading Licensee:

Month:

Day of Power Delivery DD/MM/YYYY	Sr. No.	Purchased from		Sold to		Scheduled Volume (MUs)	Blocks	Final MCP (₹/KWh)	Trading Margin (₹/KWh)
		Name of Seller Client) /Power Exchange	State	Name of Buyer Client) /Power Exchange	State				
DD/MM/YYYY	1						1		
							2		
							.		
							.		
							.		
							95		
							96		
DD/MM/YYYY	2						1		
							2		
							.		
							.		
							.		
							95		
							96		
DD/MM/YYYY	3						1		
							2		
							.		
							.		
							.		
							95		
							96		



**REC (Renewable Energy Certificates) Trading by Trading Licensees**

Name of the Trading Licensee:

Date of Trading: DD/MM/YYYY

Sr. No.	Name of REC Client	Client Type (Renewable generator/Obligated Entities)	Name of Power Exchange	Category of REC (Solar/Non-Solar)	Market Clearing Price (₹/REC)	Trading Margin (₹/KWh)
1						
2						
3						
4						
5						
6						
7						
8						
9						
10						

Note: 1 REC = 1 MWh

**Long-term Transactions of Electricity by Trading Licensees (Inter-State Bilateral Transactions)\***

**Name of the Trading Licensee:**

**Month:**

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled Volume (MUs)	Purchased from			Sold to			Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State		
<b>A</b>	<b>RTC</b>													
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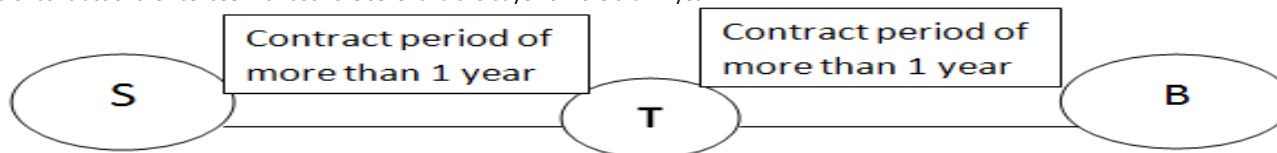
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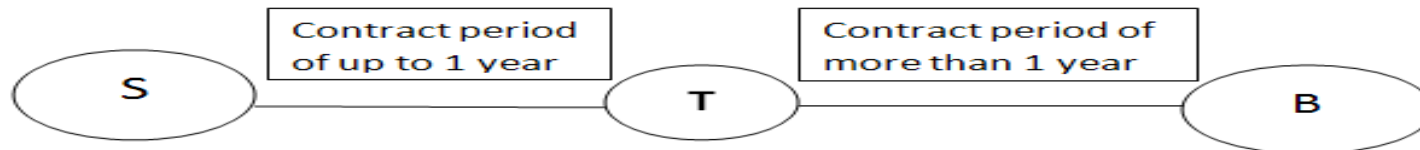
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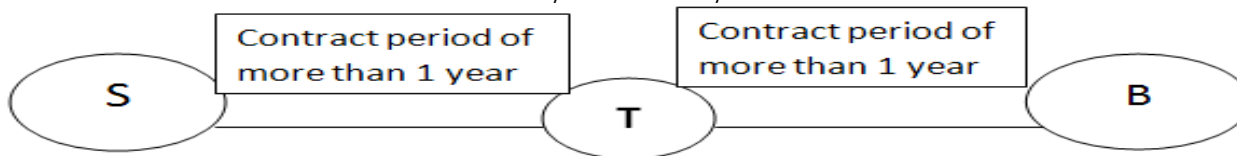
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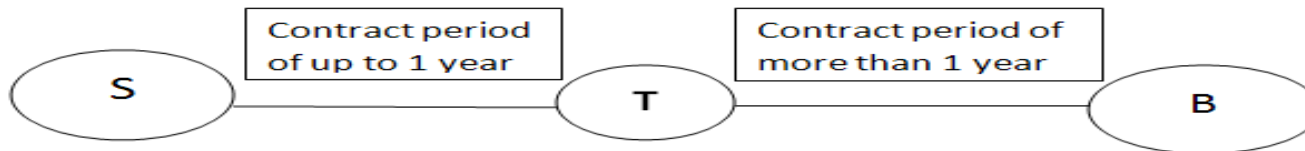
Note: (4) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

Note: (5) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

\*\* where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.

**Long-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)\***

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled Volume (MUs)	Purchased from		Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	State/Country	Name of the Buyer	State/Country		
<b>A</b>	<b>RTC</b>											
1												
2												
3												
<b>B</b>	<b>Peak</b>											
1												
2												
3												
<b>C</b>	<b>Other than RTC &amp; Peak</b>											
1												
2												
3												

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17 :00hrs to 23 :00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

consumer (when applicable) etc.

Note: (2) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

Statutory Information)

Note: (3) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and

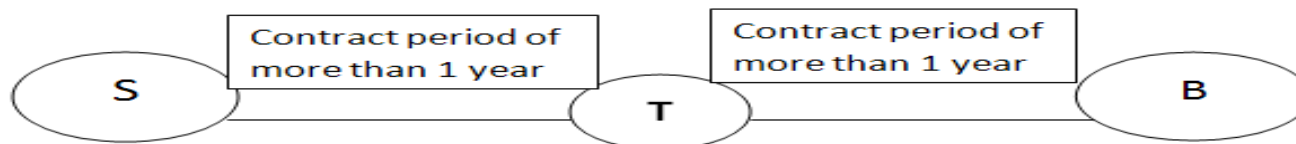
Regional Power Committee

Note: (4) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

\* where period of contract of the licensee with both the seller and the buyer is more than 1 year

Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.

**Long-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)\*\***

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled Volume (MUs)	Purchased from		Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	State/Country	Name of the Buyer	State/Country		
<b>A</b>	<b>RTC</b>											
1												
2												
3												
<b>B</b>	<b>Peak</b>											
1												
2												
3												
<b>C</b>	<b>Other than RTC &amp; Peak</b>											
1												
2												
3												

RTC= Round The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17 :00hrs to 23 :00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page: Statutory Information)

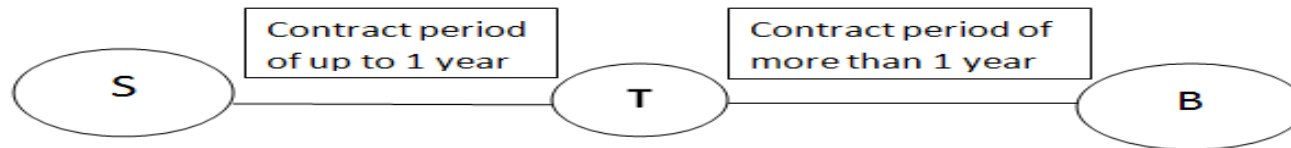
Note: (3) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

Note: (4) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

\*\* where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.

### Long-term Transactions of Electricity by Trading Licensees (Intra-State Bilateral Transactions)\*

Name of the Trading Licensee:

Month:

Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state

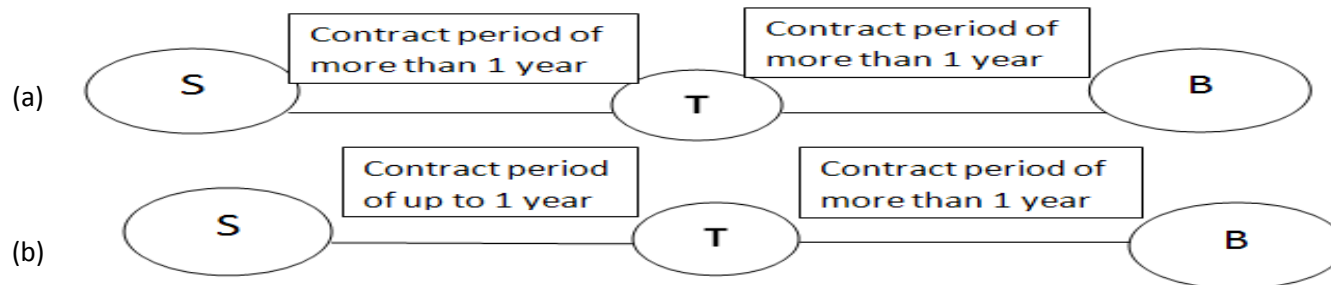
Note: (2) CERC doesn't require name of the parties and the price of these transactions

\* It will consist of following two cases:

(a) where period of contract of the licensee with both the seller and the buyer is more than 1 year

(b) where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

Illustration:



Where S stands for Seller, T stands for Trader and B stands for Buyer.

**Long-term Transactions of Electricity by Trading Licensees (Intra-State Swapping/Banking Bilateral Transactions)\***

**Name of the Trading Licensee:**

**Month:**

Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

*Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state*

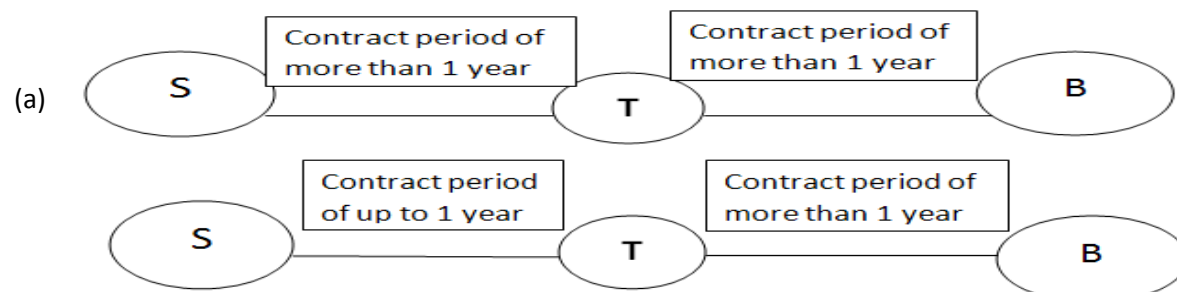
*Note: (2) CERC doesn't require name of the parties and the price of these transactions*

\* It will consist of following two cases:

(a) where period of contract of the licensee with both the seller and the buyer is more than 1 year

(b) where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

Illustration  
:





(b)

Where S stands for Seller, T stands for Trader and B stands for Buyer.